

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 111 of 2012 &**  
**I.A. No. 220 of 2012**

**Dated : 31<sup>st</sup> July, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ...Respondent (s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan

**ORDER**

***Admit.*** Issue notice in the Appeal as well as in I.A. No. 220 of 2012 (Application for stay) to the Respondents returnable on 27.08.2012. Dasti service is permitted.

Post the matter on **27.08.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**